

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Srinagar, 8<sup>th</sup> the October, 2024**

**S.O 497** .— In exercise of powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in partial modification of notification S.O 389 of 2020 dated 17-12-2020, S.O 451 of 2022 dated 21-09-2022, S.O. 510 of 2023 dated 05-10-2023 and S.O 479 of 2024 dated 19-09-2024, the Government hereby appoints on deputation the following Civil Judges (Junior Division) as Principal Magistrates for the Juvenile Justice Boards as shown against each:

<b>S. No.</b>	<b>Name of the Civil Judge (Junior Division) S/Shri</b>	<b>Name of the Juvenile Justice Board</b>
1	Altaf Ahmad Mir	Juvenile Justice Board, Baramulla.
2	Assma Chowdhary	Juvenile Justice Board, Rajouri.
3	Anjeet Singh	Juvenile Justice Board, Doda with additional charge of Juvenile Justice Board, Kishtwar.
4	Shahber Ayaz	Juvenile Justice Board, Budgam.
5	Saloni Anand	Juvenile Justice Board, Poonch.
6	Ahtzaz Ahmad	Juvenile Justice Board, Anantnag with additional charge of Juvenile Justice Board, Kulgam.
7	Cheena Sumbria	Juvenile Justice Board, Samba with additional charge of Juvenile Justice Board, Kathua.
8	Farah Bashir	Juvenile Justice Board, Ganderbal with additional charge of Juvenile Justice Board, Bandipora.

9	Uzma Amin	Juvenile Justice Board, Pulwama.
10	Mainaaz Qadir,	Juvenile Justice Board, Srinagar.
11	Mahjabeen Akhter	Juvenile Justice Board, Reasi.
12	Manmohan Kumar	Juvenile Justice Board, Udhampur with additional charge of Juvenile Justice Board, Ramban.
13	Mudasir Bashir	Juvenile Justice Board, Kupwara.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 08 -10-2024.

No: Law-Jud/8/2022-10.

**Copy to the:**

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lt. Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner Secretary to Government, General Administration Department.
5. Secretary to Government, Social Welfare Department.
6. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 43879/RG/GS dated 30-09-2024.
7. All concerned Deputy Commissioners.
8. Director, Archaeology, Archives and Museums, J&K, Srinagar.
9. All concerned Principal Magistrates.
10. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.

*Binnu Kumar*  
08.10.2024  
**(Binnu Kumar)**  
**Assistant Legal Remembrancer**